

ANNUAL REPORT OF THE CENTRAL VIGILANCE COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Annual Report of the Central Vigilance Commission for the year 1966-67. [Placed in Library. See No. LT-1662/67].

NOTIFICATION UNDER ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS ACT, 1958

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : I beg to re-lay on the Table a copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1967, published in Notification No. G.S.R. 663 in Gazette of India, dated the 13th May, 1967 under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. [Placed in Library. See No. LT-1456/67].

12.22 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTEENTH REPORT

SHRI KHADILKAR : I beg to present the Fourteenth Report of the Committee on Private Members' Bill and Resolutions.

ELECTION TO COMMITTEE
COMMITTEE ON PUBLIC ACCOUNTS

SHRI M. R. MASANI : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of Procedure and conduct of Business in Lok Sabha one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term ending on the 31st March, 1968, vice Shri Mohammad Yunus Saleem ceased to be a member of the Committee on his appointment as a Deputy Minister."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term ending on the 31st March, 1968, vice Shri Mohammad Yunus Saleem ceased to be a member of the Committee on his appointment as a Deputy Minister."

The motion was adopted.

12.23 Hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

MR. SPEAKER : Now we will take up the motions of No-Confidence. The motion which I received yesterday reads :

"That this House expresses its want of confidence in the Council of Ministers."

Today I have received ten more. Do you want me to read the names ?

SOME HON. MEMBERS : Yes.

MR. SPEAKER : I will read them. The names are : Shri P. Ramamurthi, Shri Samar Guha and others, Shri Hem Barua, Shri S. M. Banerjee, Shri Surendranath Dwivedy, Shri Benoy Krishna Das Chowdhry, Shri S. A. Dange and others, Shri Jyotirmoy Basu, Shri Deven Sen and Shri M. Muhammad Ismail.

SHRI ATAL BIHARI VAJPAYEE (Balrampur) : May I seek a clarification ? May I know whether all of them are one-line motions or they have given some grounds ?

MR. SPEAKER : The motion of Shri Madhu Limaye is only one line. I will take it up first. May I request those Members who are in favour of leave being granted to this motion to rise in their seats ? I find that more than 50 members are in favour of it. So, leave is granted.

May I know from Government when it can be taken up.